

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 11.10.2022										
S L . N O .	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	87627/ 2022	11.10.2 022	WP (C) - 12277/2 015	BIKRAM BEHERA	GENE RAL		Order Dtd. 2022-06- 20Judgement Dtd. 2022- 06-20,			(Se at No-)
2	87628/ 2022	11.10.2 022	ABLAPL- 6473/20 19	M. R. BARIK	GENE RAL		Order Dtd. 2021-07-19			(Se at No-)
3	87629/ 2022	11.10.2 022	ABLAPL- 12244/2 021	ASIT KU DAS	GENE RAL		Order Dtd. 2022-09-30			(Se at No-)
4	87630/ 2022	11.10.2 022	WPC (OA) - 2563/20 14	S SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-09-16			(Se at No-)
5	87631/ 2022	11.10.2 022	WPC (OA) - 2563/20 14	S SAHOO	GENE RAL		Order Dtd. 2022-09-16			(Se at No-)
6	87632/ 2022	11.10.2 022	MATA- 15/2019	S SAHU	GENE RAL		Order Dtd. 2022-04-18		FIRST APPEAL	(Se at No- 4)
7	87633/ 2022	11.10.2 022	WPC (OAC) - 79/2019	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-09-26			(Se at No- 4)
8	87634/ 2022	11.10.2 022	WP (C) - 23869/2 022	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No- 4)
9	87635/ 2022	11.10.2 022	WP (C) - 24964/2 022	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No- 4)

10	87636/2022	11.10.2022	WP (C) - 21239/2022	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
11	87637/2022	11.10.2022	WP (C) - 24037/2022	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
12	87638/2022	11.10.2022	WP (C) - 24171/2022	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
13	87639/2022	11.10.2022	WP (C) - 23333/2022	B. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
14	87640/2022	11.10.2022	WP (C) - 9083/2020	R. C. BHOI	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
15	87641/2022	11.10.2022	WP (C) - 9082/2020	RAMESH CHANDRA BHOI	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
16	87642/2022	11.10.2022	WP (C) - 25010/2022	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-4)
17	87643/2022	11.10.2022	CRLMC-75/2021	R. R. NAYAK	GENERAL		Order Dtd. 2022-09-28		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
18	87644/2022	11.10.2022	WP (C) - 25009/2022	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-2)
19	87645/2022	11.10.2022	WP (C) - 25008/2022	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-10-10			(Se at No-2)
20	87646/2022	11.10.2022	CONTC-5676/2022	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-09-28			(Se at No-2)
21	87647/2022	11.10.2022	WP (C) - 23829/2022	SUPRIYA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-2)
22	87648/2022	11.10.2022	CONTC-5674/20	JADUNATH PRADHAN	C.O.	COURT NO.	Order Dtd. 2022-09-28			(Se at

			22			15				No-2)
23	87649/2022	11.10.2022	WP (C) - 24954/2022	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-10-10		WRIT BRANCH -7	(Se at No-48)
24	87650/2022	11.10.2022	WP (C) - 23616/2022	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-10-10		WRIT BRANCH -8	(Se at No-42)
25	87651/2022	11.10.2022	WP (C) - 23614/2022	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-10-10		WRIT BRANCH -8	(Se at No-42)
26	87652/2022	11.10.2022	WP (C) - 24407/2022	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-10-10		WRIT BRANCH -1	(Se at No-2)
27	87653/2022	11.10.2022	WP (C) - 25373/2022	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-30			(Se at No-2)
28	87654/2022	11.10.2022	WP (C) - 24417/2022	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-10-10		WRIT BRANCH -1	(Se at No-2)
29	87655/2022	11.10.2022	WP (C) - 25420/2022	P. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-09-30			(Se at No-2)
30	87656/2022	11.10.2022	WP (C) - 25029/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 15	Order Dtd. 2022-09-27			(Se at No-2)
31	87657/2022	11.10.2022	WP (C) - 9243/2018	R.K.DEHURY	C.O.	COURT NO. 22	Order Dtd. 2022-09-29			(Se at No-2)
32	87658/2022	11.10.2022	WP (C) - 26231/2022	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10		WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
33	87659/2022	11.10.2022	TRP (C) - 261/2022	D.DAS	C.O.	COURT NO. 8	Order Dtd. 2022-09-29			(Se at No-106)
34	87660/2022	11.10.2022	TRP (C) - 261/2022	D.P.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2022-09-29			(Se at

			2							No-106)
35	87661/2022	11.10.2022	WPC (OAC) - 171/2013	L. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-106)
36	87662/2022	11.10.2022	WPC (OAC) - 174/2013	L. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-106)
37	87663/2022	11.10.2022	WPC (OAC) - 173/2013	L. CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-29			(Se at No-106)
38	87664/2022	11.10.2022	WPC (OAC) - 175/2013	L. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-106)
39	87665/2022	11.10.2022	RVWPET (RPC) - 40/2019	R. K. BARIK	GENE RAL		Order Dtd. 2021-08-05			(Se at No-106)
40	87666/2022	11.10.2022	WP (C) - 25857/2022	B.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-106)
41	87667/2022	11.10.2022	WPC (OAC) - 2024/2016	R. K. BARIK	GENE RAL		Order Dtd. 2021-08-05			(Se at No-106)
42	87668/2022	11.10.2022	WPC (OAC) - 579/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-30			(Se at No-106)
43	87669/2022	11.10.2022	WP (C) - 26233/2022	P.L.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10		WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
44	87670/2022	11.10.2022	ABLAPL-7629/2022	C. R. KAR	C.O.	COURT NO. 7	Order Dtd. 2022-10-10			(Se at No-

										106)
45	87671/ 2022	11.10.2 022	ABLAPL- 14274/2 021	R. K. MAHABHOI	C.O.	COURT NO. 7	Order Dtd. 2022-08-30			(Se at No- 106)
46	87672/ 2022	11.10.2 022	ABLAPL- 8614/20 21	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-08-08			(Se at No- 106)
47	87673/ 2022	11.10.2 022	ABLAPL- 5768/20 21	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2022-07-11			(Se at No- 106)
48	87674/ 2022	11.10.2 022	ABLAPL- 3605/20 21	JADUNATH PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2022-06-30			(Se at No- 106)
49	87675/ 2022	11.10.2 022	ABLAPL- 1426/20 21	PRASANJI T BEHERA	C.O.	COURT NO. 8	Order Dtd. 2022-10-10			(Se at No- 106)
50	87676/ 2022	11.10.2 022	ABLAPL- 12937/2 020	B. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-06-28			(Se at No- 106)
51	87677/ 2022	11.10.2 022	ABLAPL- 8621/20 20	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-04-11			(Se at No- 106)
52	87678/ 2022	11.10.2 022	ABLAPL- 514/202 0	R. K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2022-10-10			(Se at No- 106)
53	87679/ 2022	11.10.2 022	ABLAPL- 16785/2 019	R. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 106)
54	87680/ 2022	11.10.2 022	ABLAPL- 3644/20 19	N. C. SINHA	C.O.	COURT NO. 24	Order Dtd. 2022-10-10			(Se at No- 106)

55	87681/2022	11.10.2022	ABLAPL-3619/2019	N. C. SINHA	C.O.	COURT NO. 24	Order Dtd. 2022-10-10			(Se at No-106)
56	87682/2022	11.10.2022	ABLAPL-4619/2017	JYOTI PRAKASH KAR	C.O.	COURT NO. 7	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Se at No-2)
57	87683/2022	11.10.2022	ABLAPL-1933/2022	P. K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-2)
58	87684/2022	11.10.2022	ABLAPL-12571/2022	PANCHANAN PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-2)
59	87685/2022	11.10.2022	ABLAPL-12872/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-2)
60	87686/2022	11.10.2022	ABLAPL-10788/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-2)
61	87687/2022	11.10.2022	ABLAPL-10429/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-2)
62	87688/2022	11.10.2022	ABLAPL-12869/2022	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Se at No-6)
63	87689/2022	11.10.2022	ABLAPL-12860/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Se at No-6)
64	87690/2022	11.10.2022	ABLAPL-12857/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
65	87691/2022	11.10.2022	ABLAPL-12873/2022	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
66	87692/2022	11.10.2022	ABLAPL-12871/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Se at No-6)

									-1)	
67	87693/ 2022	11.10.2 022	ABLAPL- 11054/2 022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
68	87694/ 2022	11.10.2 022	ABLAPL- 11086/2 022	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
69	87695/ 2022	11.10.2 022	ABLAPL- 10666/2 022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
70	87696/ 2022	11.10.2 022	CRLA- 838/202 2	A.MOHANT Y	GENE RAL		Order Dtd. 2022-09-30			(Se at No- 6)
71	87697/ 2022	11.10.2 022	ABLAPL- 8759/20 22	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
72	87698/ 2022	11.10.2 022	ABLAPL- 7916/20 22	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 16)
73	87699/ 2022	11.10.2 022	ABLAPL- 10144/2 022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 16)
74	87700/ 2022	11.10.2 022	ABLAPL- 10550/2 022	R. K. MOHAPATR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 8)
75	87701/ 2022	11.10.2 022	ABLAPL- 10656/2 022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMIN AL MISC- 1 (BAIL -1)	(Se at No- 6)
76	87702/ 2022	11.10.2 022	ABLAPL- 10990/2 022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
77	87703/ 2022	11.10.2 022	ABLAPL- 9211/20 22	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 15)
78	87704/ 2022	11.10.2 022	ABLAPL- 12877/2	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2022-10-10			(Se at

			022			OLD				No-15)
79	87705/2022	11.10.2022	ABLAPL-12876/2022	SULOCHAN A PATRO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-15)
80	87706/2022	11.10.2022	ABLAPL-12866/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-15)
81	87707/2022	11.10.2022	WP (C) - 4175/2019	JYOTI RANJAN SAHOO	GENERAL		Order Dtd. 2021-08-18 Counter, Affidavit,			(Se at No-15)
82	87708/2022	11.10.2022	WPC (OAC) - 2575/2016	M R SAHOO	GENERAL		Order Dtd. 2022-07-07			(Se at No-15)
83	87709/2022	11.10.2022	ABLAPL-9599/2022	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-15)
84	87710/2022	11.10.2022	WPC (OAC) - 129/2018	M R SAHOO	GENERAL		Order Dtd. 2022-09-12			(Se at No-15)
85	87711/2022	11.10.2022	ABLAPL-10047/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-15)
86	87712/2022	11.10.2022	BLAPL-692/2022	BABITA SAHOO	GENERAL		Order Dtd. 2022-09-23		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-3)
87	87713/2022	11.10.2022	WP (C) - 29329/2011	S K BEHERA	GENERAL		Order Dtd. 2019-11-14			(Se at No-3)
88	87714/2022	11.10.2022	CONTC (CP) - 135/2011	S K BEHERA	GENERAL		Order Dtd. 2022-03-30			(Se at No-3)
89	87715/2022	11.10.2022	CONTC (CP) - 135/2011	S K BEHERA	GENERAL		Order Dtd. 2011-01-21	19/8/2011		(Se at No-3)
90	87716/2022	11.10.2022	WP (C) - 22699/2012	P. PRADHAN	GENERAL		Order Dtd. 2022-03-22			(Se at No-3)

91	87717/ 2022	11.10.2 022	ABLAPL- 12865/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
92	87718/ 2022	11.10.2 022	ABLAPL- 12864/2 022	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
93	87719/ 2022	11.10.2 022	ABLAPL- 5880/20 17	ASUTOSH BARIK	GENE RAL		Order Dtd. 2022-09-20			(Se at No- 3)
94	87720/ 2022	11.10.2 022	ABLAPL- 12863/2 022	H. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
95	87721/ 2022	11.10.2 022	BLAPL- 3284/20 20	ASUTOSH BARIK	GENE RAL		Order Dtd. 2022-01-03			(Se at No- 3)
96	87722/ 2022	11.10.2 022	ABLAPL- 12862/2 022	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
97	87723/ 2022	11.10.2 022	ABLAPL- 12879/2 022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
98	87724/ 2022	11.10.2 022	OJC- 7965/20 01	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 3)
99	87725/ 2022	11.10.2 022	ABLAPL- 12939/2 022	J. PRADHA N	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 11)
100	87726/ 2022	11.10.2 022	WPC (OA) - 1865/20 19	K SAHOO	GENE RAL		Order Dtd. 2022-09-30			(Se at No- 11)
101	87727/ 2022	11.10.2 022	ABLAPL- 12880/2 022	SNEHASIS H BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 11)
102	87728/ 2022	11.10.2 022	WPC (OA) - 1866/20 19	K SAHOO	GENE RAL		Order Dtd. 2022-09-30			(Se at No- 11)
103	87729/ 2022	11.10.2 022	ABLAPL- 9670/20	B.K.DALE I	C.O.	COURT NO. 2	Order Dtd. 2022-10-10			(Se at

			22			OLD				No-11)
10	87730/4	11.10.2022	ABLAPL-12883/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
10	87731/5	11.10.2022	WPC (OA) - 1867/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Se at No-11)
10	87732/6	11.10.2022	ABLAPL-12884/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
10	87733/7	11.10.2022	WPC (OA) - 1868/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Se at No-11)
10	87734/8	11.10.2022	ABLAPL-12874/2022	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
10	87735/9	11.10.2022	WPC (OA) - 1869/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Se at No-11)
11	87736/0	11.10.2022	ABLAPL-12885/2022	K. C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
11	87737/1	11.10.2022	WPC (OA) - 1870/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Se at No-11)
11	87738/2	11.10.2022	CMP-904/2022	S.MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2022-10-10		WRIT BRANCH -8	(Se at No-43)
11	87739/3	11.10.2022	WPC (OA) - 1871/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Se at No-43)
11	87740/4	11.10.2022	ABLAPL-12889/2022	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL -1)	(Se at No-6)
11	87741/5	11.10.2022	CMP-908/2022	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Se at No-6)

11	87742/2022	11.10.2022	WPC (OA) - 1873/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
11	87743/2022	11.10.2022	CMP-649/2022	S.BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Seat No-6)
11	87744/2022	11.10.2022	ABLAPL-12887/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
11	87745/2022	11.10.2022	WPC (OA) - 1874/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
12	87746/2022	11.10.2022	ABLAPL-12892/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
12	87747/2022	11.10.2022	WPC (OA) - 1933/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
12	87748/2022	11.10.2022	CMP-649/2022	R.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Seat No-6)
12	87749/2022	11.10.2022	WPC (OA) - 1934/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
12	87750/2022	11.10.2022	WPC (OA) - 1935/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
12	87751/2022	11.10.2022	WPC (OA) - 1936/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
12	87752/2022	11.10.2022	RPFAM-225/2019	J. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-09-30			(Seat No-6)
12	87753/2022	11.10.2022	ABLAPL-12893/2022	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
12	87754/2022	11.10.2022	WPC (OA) - 1937/20	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)

			19							6)
129	87755/2022	11.10.2022	ABLAPL-12923/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
130	87756/2022	11.10.2022	WPC (OA) - 1938/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
131	87757/2022	11.10.2022	RPFAM-225/2019	G.R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2022-09-30			(Seat No-6)
132	87758/2022	11.10.2022	WPC (OA) - 1939/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
133	87759/2022	11.10.2022	ABLAPL-12940/2022	P.K.DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
134	87760/2022	11.10.2022	WPC (OA) - 1940/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
135	87761/2022	11.10.2022	WPC (OA) - 1941/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-6)
136	87762/2022	11.10.2022	WP (C) - 25345/2022	A.B.MALLICK	C.O.	COURT NO. 20	Order Dtd. 2022-09-30			(Seat No-6)
137	87763/2022	11.10.2022	ABLAPL-12938/2022	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Seat No-11)
138	87764/2022	11.10.2022	WPC (OA) - 1942/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-11)
139	87765/2022	11.10.2022	WPC (OA) - 1943/2019	K SAHOO	GENERAL		Order Dtd. 2022-09-30			(Seat No-11)
140	87766/2022	11.10.2022	ABLAPL-12938/2022	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Seat No-11)

14	87767/2022	11.10.2022	ABLAPL-12936/2022	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
14	87768/2022	11.10.2022	WP (C) - 25352/2022	M. PAGAL	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Se at No-11)
14	87769/2022	11.10.2022	ABLAPL-12936/2022	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
14	87770/2022	11.10.2022	WP (C) - 25970/2022	S.C. PANI	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Se at No-11)
14	87771/2022	11.10.2022	ABLAPL-12931/2022	BISWARAN JAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
14	87772/2022	11.10.2022	WP (C) - 25203/2022	D. SAMAL	C.O.	COURT NO. 4	Order Dtd. 2022-10-10		WRIT BRANCH -2	(Se at No-7)
14	87773/2022	11.10.2022	ABLAPL-12934/2022	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-7)
14	87774/2022	11.10.2022	WP (C) - 23248/2022	C.R. NAYAK	C.O.	COURT NO. 4	Order Dtd. 2022-10-10			(Se at No-7)
14	87775/2022	11.10.2022	WP (C) - 22499/2022	C.R. NAYAK	C.O.	COURT NO. 4	Order Dtd. 2022-10-10			(Se at No-7)
15	87776/2022	11.10.2022	WP (C) - 9585/2022	K. MANDAL	C.O.	COURT NO. 4	Order Dtd. 2022-10-10			(Se at No-7)
15	87777/2022	11.10.2022	WP (C) - 9585/2022	M. SAMAL	C.O.	COURT NO. 4	Order Dtd. 2022-10-10			(Se at No-7)
15	87778/2022	11.10.2022	ABLAPL-12921/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-7)

15	87779/3 2022	11.10.2022	WP (C) - 23729/2022	G.R. PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No-7)
15	87780/4 2022	11.10.2022	ABLAPL-12918/2022	AVIRAM PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-7)
15	87781/5 2022	11.10.2022	WP (C) - 23253/2022	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No-7)
15	87782/6 2022	11.10.2022	ABLAPL-12920/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-7)
15	87783/7 2022	11.10.2022	ABLAPL-12917/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-7)
15	87784/8 2022	11.10.2022	WPC (OA) - 1293/2017	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2022-09-30			(Se at No-7)
15	87785/9 2022	11.10.2022	ABLAPL-12919/2022	RAMAKANTA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10	CRMINAL MISC-2 (BAIL-2)		(Se at No-11)
16	87786/0 2022	11.10.2022	WP (C) - 22739/2022	T.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-11)
16	87787/1 2022	11.10.2022	ABLAPL-12937/2022	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10	CRMINAL MISC-2 (BAIL-2)		(Se at No-11)
16	87788/2 2022	11.10.2022	ABLAPL-12868/2022	A.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
16	87789/3 2022	11.10.2022	ABLAPL-12886/2022	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
16	87790/4 2022	11.10.2022	ABLAPL-12894/2022	M.R.SAHO	GENERAL		Order Dtd. 2022-10-10	CRIMINAL MISC-1 (BAIL-1)		(Se at No-6)

165	87791/2022	11.10.2022	ABLAPL-12888/2022	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Seat No-6)
166	87792/2022	11.10.2022	ABLAPL-12891/2022	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Seat No-6)
167	87793/2022	11.10.2022	BLAPL-9099/2022	A. KHAN	GENERAL		Order Dtd. 2022-09-27			(Seat No-6)
168	87794/2022	11.10.2022	WP (C) - 23786/2022	H. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Seat No-6)
169	87795/2022	11.10.2022	CRLMC-2945/2021	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-09-28			(Seat No-6)
170	87796/2022	11.10.2022	ABLAPL-3635/2022	NIRANJAN ROU	GENERAL		Order Dtd. 2022-08-22			(Seat No-6)
171	87797/2022	11.10.2022	WPC (OAC) - 150/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
172	87798/2022	11.10.2022	WPC (OAC) - 822/2019	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
173	87799/2022	11.10.2022	WPC (OA) - 49/2019	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
174	87800/2022	11.10.2022	WPC (OAC) - 467/2019	BIKRAM SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
175	87801/2022	11.10.2022	WPC (OAC) - 463/2019	BIKRAM BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
176	87802/2022	11.10.2022	WPC (OAC) - 578/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Seat No-6)
177	87803/2022	11.10.2022	WPC (OAC) -	UMAKANTA CHHOTRAY	C.O.	COURT NO.	Order Dtd. 2022-10-10			(Seat)

			577/2019			15				No-6)
178	87804/2022	11.10.2022	ABLAPL-11269/2021	B. DAS	GENERAL		Order Dtd. 2021-11-12			(Se at No-6)
179	87805/2022	11.10.2022	MACA-626/2009	B. DAS	GENERAL		Order Dtd. 2021-12-21			(Se at No-6)
180	87806/2022	11.10.2022	WPC (OAC) - 766/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
181	87807/2022	11.10.2022	WPC (OA) - 765/2019	RASMITA ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
182	87808/2022	11.10.2022	WPC (OAP C) - 165/2019	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
183	87809/2022	11.10.2022	WPC (OAC) - 57/2019	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
184	87810/2022	11.10.2022	WPC (OAC) - 19/2019	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
185	87811/2022	11.10.2022	CONTC-5838/2022	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
186	87812/2022	11.10.2022	WP (C) - 25562/2022	R. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-09-30			(Se at No-6)
187	87813/2022	11.10.2022	WP (C) - 26156/2022	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
188	87814/2022	11.10.2022	WP (C) - 22762/2022	AMULYA ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
189	87815/2022	11.10.2022	WP (C) - 23813/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
19	87816/	11.10.2	WP (C) -	A.MALLIC	C.O.	COURT	Order Dtd.			(Se

0	2022	022	25387/2 022	K		NO. 22	2022-10-10			at No- 6)
19	87817/ 2022	11.10.2 022	WP (C) - 25379/2 022	M.N.MOHA NTY	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No- 6)
19	87818/ 2022	11.10.2 022	WP (C) - 23165/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87819/ 2022	11.10.2 022	WP (C) - 23164/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87820/ 2022	11.10.2 022	WP (C) - 24315/2 022	J.C.BARA L	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No- 6)
19	87821/ 2022	11.10.2 022	WP (C) - 26114/2 022	ARUN KUMAR JATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87822/ 2022	11.10.2 022	WPC (OAP C) - 149/201 9	P.K.MOHA NTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87823/ 2022	11.10.2 022	WP (C) - 25999/2 022	ARUN KUMAR JATI	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87824/ 2022	11.10.2 022	WP (C) - 25659/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
19	87825/ 2022	11.10.2 022	WPC (OAP C) - 148/201 9	P.K.MOHA NTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
20	87826/ 2022	11.10.2 022	WP (C) - 26226/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
20	87827/ 2022	11.10.2 022	CONTC- 5907/20 22	P. K. MOHAPATR A	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
20	87828/ 2022	11.10.2 022	WPC (OAP C) - 147/201 9	P.K.MOHA NTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)

20	87829/2022	11.10.2022	CONTC-5908/2022	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
20	87830/2022	11.10.2022	WPC (OAP C) - 146/2019	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
20	87831/2022	11.10.2022	CMP-755/2022	RADHA MOHAN NAYAK	C.O.	COURT NO. 20	Order Dtd. 2022-10-10			(Se at No-6)
20	87832/2022	11.10.2022	WPC (OA) - 1815/2018	R.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
20	87833/2022	11.10.2022	CRLMC-3561/2015	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2022-09-19			(Se at No-6)
20	87834/2022	11.10.2022	CONTC-3568/2022	ASHIS KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-10-10			(Se at No-6)
20	87835/2022	11.10.2022	WP (C) - 3978/2022	R. P, BHAGAT	C.O.	COURT NO. 3	Order Dtd. 2022-09-30			(Se at No-6)
21	87836/2022	11.10.2022	WP (C) - 3978/2022	S. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-09-30			(Se at No-6)
21	87837/2022	11.10.2022	WPC (OAP C) - 155/2019	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
21	87838/2022	11.10.2022	WPC (OAP C) - 154/2019	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
21	87839/2022	11.10.2022	CRLMP-1781/2022	LAXMIDHAR MOHANTY	GENERAL		Order Dtd. 2022-09-14			(Se at No-6)
21	87840/2022	11.10.2022	WPC (OAP C) - 152/2019	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-6)
21	87841/2022	11.10.2022	WP (C) - 23257/2022	AMULYA ROUT	C.O.	COURT NO. 3	Order Dtd. 2022-09-27			(Se at No-6)

										6)
21	87842/ 2022	11.10.2 022	WPC (OAP C) - 151/201 9	P.K.MOHA NTY	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 6)
21	87843/ 2022	11.10.2 022	WP (C) - 1635/20 22	K. C. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-11-24		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 113)
21	87844/ 2022	11.10.2 022	WPC (OA) - 932/201 9	P.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 113)
21	87845/ 2022	11.10.2 022	WPC (OAC) - 388/201 8	R. C. ROUT	GENE RAL		Order Dtd. 2022-09-12			(Se at No- 113)
22	87846/ 2022	11.10.2 022	WPC (OAP C) - 123/201 9	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 113)
22	87847/ 2022	11.10.2 022	CONTC- 5929/20 22	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No- 113)
22	87848/ 2022	11.10.2 022	WP (C) - 26228/2 022	P.L.MISH RA	C.O.	COURT NO. 22	Order Dtd. 2022-10-10		WRIT BRANCH -7	(Se at No- 18)
22	87849/ 2022	11.10.2 022	WP (C) - 26232/2 022	P.L.MISH RA	C.O.	COURT NO. 22	Order Dtd. 2022-10-10		WRIT BRANCH -7	(Se at No- 18)
22	87850/ 2022	11.10.2 022	WP (C) - 23861/2 022	B.DASH	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No- 18)
22	87851/ 2022	11.10.2 022	WP (C) - 23863/2 022	B.DASH	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No- 18)
22	87852/ 2022	11.10.2 022	CRLMC- 422/201 6	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2022-10-10		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 4)

22	87853/2022	11.10.2022	WP (C) - 22702/2022	J. P. KAR	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No-4)
22	87854/2022	11.10.2022	CONTC-5901/2022	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-4)
22	87855/2022	11.10.2022	CONTC-5840/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-10-10			(Se at No-4)
23	87856/2022	11.10.2022	CMP-909/2022	S. K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2022-10-10		WRIT BRANCH -8	(Se at No-43)
23	87857/2022	11.10.2022	WP (C) - 19721/2022	S. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-09-19			(Se at No-43)
23	87858/2022	11.10.2022	WP (C) - 17773/2022	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87859/2022	11.10.2022	WP (C) - 17773/2022	S. K. SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87860/2022	11.10.2022	WP (C) - 21266/2022	BABITA SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87861/2022	11.10.2022	WP (C) - 21263/2022	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87862/2022	11.10.2022	WP (C) - 19715/2022	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87863/2022	11.10.2022	WP (C) - 20772/2022	BABITA SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87864/2022	11.10.2022	WP (C) - 20767/2022	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
23	87865/2022	11.10.2022	WP (C) - 19715/2022	A. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)

										43)
24	87866/0	11.10.2022	WP (C) - 20763/2022	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87867/1	11.10.2022	WP (C) - 20280/2022	BABITA SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87868/2	11.10.2022	WP (C) - 20266/2022	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87869/3	11.10.2022	WP (C) - 19833/2022	BABITA SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87870/4	11.10.2022	WP (C) - 19622/2022	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87871/5	11.10.2022	WP (C) - 19617/2022	B.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87872/6	11.10.2022	WP (C) - 19398/2022	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87873/7	11.10.2022	WP (C) - 19394/2022	B.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87874/8	11.10.2022	WP (C) - 19252/2022	S.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
24	87875/9	11.10.2022	WP (C) - 17789/2022	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
25	87876/0	11.10.2022	WP (C) - 17784/2022	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
25	87877/1	11.10.2022	WP (C) - 17781/2022	S.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
25	87878/2	11.10.2022	WP (C) - 17778/2022	B.SAHOO	C.O.	COURT NO.	Order Dtd. 2022-09-29			(Se at

			022			15				No-43)
25	87879/2022	11.10.2022	WP (C) - 17771/2022	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-43)
25	87880/2022	11.10.2022	WPC (OAC) - 579/2019	L. CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-30			(Se at No-43)
25	87881/2022	11.10.2022	ABLAPL-11036/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-43)
25	87882/2022	11.10.2022	ABLAPL-12895/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-43)
25	87883/2022	11.10.2022	WP (C) - 21663/2022	PRAHALLADA SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-10-10			(Se at No-43)
25	87884/2022	11.10.2022	WP (C) - 26127/2022	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-10-11		WRIT BRANCH -6	(Se at No-24)
25	87885/2022	11.10.2022	CONTC-5880/2022	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-09-28			(Se at No-24)
26	87886/2022	11.10.2022	WP (C) - 24824/2022	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-09-23			(Se at No-24)
26	87887/2022	11.10.2022	WPC (OA) - 2612/2018	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-09-22			(Se at No-24)
26	87888/2022	11.10.2022	ABLAPL-12878/2022	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-24)
26	87889/2022	11.10.2022	ABLAPL-12909/2022	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-24)
26	87890/2022	11.10.2022	WP (C) - 26214/2022	R. C. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-11-01		WRIT BRANCH -7	(Se at No-18)
26	87891/	11.10.2	BLAPL-	B. K.	C.O.	COURT	Order Dtd.			(Se

5	2022	022	9311/2022	PANDA		NO. 17	2022-10-10			at No-18)
266	87892/2022	11.10.2022	CRLA-880/2022	R. K. MAHABHOI	C.O.	COURT NO. 23	Order Dtd. 2022-10-13			(Se at No-18)
267	87893/2022	11.10.2022	ABLAPL-14274/2021	R K MAHABHOI	GENE RAL		Order Dtd. 2022-08-30			(Se at No-18)
268	87894/2022	11.10.2022	SA-26/1987	R K MAHABHOI	GENE RAL		Order Dtd. 2008-09-24		SECOND APPEAL	(Se at No-7)
269	87895/2022	11.10.2022	WPC (OAC) - 1058/2016	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-08-17			(Se at No-7)
270	87896/2022	11.10.2022	WP (C) - 3132/2018	R K MAHABHOI	GENE RAL		Order Dtd. 2018-06-20		WRIT BRANCH -3	(Se at No-11)
271	87897/2022	11.10.2022	WP (C) - 26117/2022	AMULYA ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-11)
272	87898/2022	11.10.2022	WP (C) - 36182/2021	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-10-10			(Se at No-11)
273	87899/2022	11.10.2022	WP (C) - 36178/2021	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-10-10			(Se at No-11)
274	87900/2022	11.10.2022	BLAPL-4696/2019	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-11)
275	87901/2022	11.10.2022	WP (C) - 23180/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-11)
276	87902/2022	11.10.2022	WP (C) - 26102/2022	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-11)
277	87903/2022	11.10.2022	ABLAPL-12836/2022	G. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)

27	87904/2022	11.10.2022	ABLAPL-12834/2022	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
27	87905/2022	11.10.2022	ABLAPL-12663/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
28	87906/2022	11.10.2022	ABLAPL-12901/2022	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
28	87907/2022	11.10.2022	ABLAPL-12902/2022	S. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
28	87908/2022	11.10.2022	ABLAPL-12904/2022	S. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
28	87909/2022	11.10.2022	ABLAPL-12914/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
28	87910/2022	11.10.2022	ABLAPL-10266/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-9)
28	87911/2022	11.10.2022	ABLAPL-14100/2021	K K MOHANTA	GENERAL		Order Dtd. 2022-08-22			(Se at No-9)
28	87912/2022	11.10.2022	WP (C) - 26101/2022	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-9)
28	87913/2022	11.10.2022	WP (C) - 25878/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-10-10			(Se at No-9)
28	87914/2022	11.10.2022	BLAPL-8626/2022	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-9)
28	87915/2022	11.10.2022	BLAPL-9083/2022	A.K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-9)
29	87916/2022	11.10.2022	ABLAPL-12855/2	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2022-10-10			(Se at

			022			OLD				No-9)
29	87917/2022	11.10.2022	ABLAPL-12854/2022	KALI PRASAD MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-9)
29	87918/2022	11.10.2022	ABLAPL-12870/2022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-9)
29	87919/2022	11.10.2022	ABLAPL-12838/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-9)
29	87920/2022	11.10.2022	ABLAPL-12839/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-9)
29	87921/2022	11.10.2022	ABLAPL-12840/2022	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-9)
29	87922/2022	11.10.2022	ABLAPL-12841/2022	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRIMINAL MISC-1 (BAIL-1)	(Se at No-6)
29	87923/2022	11.10.2022	ABLAPL-12842/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
29	87924/2022	11.10.2022	ABLAPL-12832/2022	H. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
29	87925/2022	11.10.2022	BLAPL-9301/2022	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-6)
30	87926/2022	11.10.2022	WP (C) - 10191/2018	RAJAT DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-28			(Se at No-6)
30	87927/2022	11.10.2022	ABLAPL-12831/2022	A. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
30	87928/2022	11.10.2022	WP (C) - 10192/2018	RAJAT DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-28			(Se at No-6)

30	87929/ 2022	11.10.2 022	ABLAPL- 12846/2 022	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
30	87930/ 2022	11.10.2 022	FAO- 701/202 0	RAJAT DAS	C.O.	COURT NO. 22	Order Dtd. 2022-09-28			(Se at No- 6)
30	87931/ 2022	11.10.2 022	ABLAPL- 12899/2 022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
30	87932/ 2022	11.10.2 022	ABLAPL- 12898/2 022	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
30	87933/ 2022	11.10.2 022	ABLAPL- 12896/2 022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
30	87934/ 2022	11.10.2 022	ABLAPL- 12881/2 022	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
30	87935/ 2022	11.10.2 022	ABLAPL- 12847/2 022	A.K.SWAI N	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
31	87936/ 2022	11.10.2 022	ABLAPL- 12900/2 022	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
31	87937/ 2022	11.10.2 022	ABLAPL- 12903/2 022	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
31	87938/ 2022	11.10.2 022	ABLAPL- 12848/2 022	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
31	87939/ 2022	11.10.2 022	ABLAPL- 11906/2 022	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-22			(Se at No- 6)
31	87940/ 2022	11.10.2 022	ABLAPL- 12907/2 022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No- 6)
31	87941/ 2022	11.10.2 022	ABLAPL- 12908/2 022	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-

										6)
31	87942/2022	11.10.2022	ABLAPL-12849/2022	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
31	87943/2022	11.10.2022	ABLAPL-12910/2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-6)
31	87944/2022	11.10.2022	WP (C) - 12449/2022	B K DAS	GENERAL		Order Dtd. 2022-07-20			(Se at No-6)
31	87945/2022	11.10.2022	ABLAPL-12911/2022	M. M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
32	87946/2022	11.10.2022	ABLAPL-12851/2022	K.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
32	87947/2022	11.10.2022	ABLAPL-12915/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		CRMINAL MISC-2 (BAIL-2)	(Se at No-11)
32	87948/2022	11.10.2022	ABLAPL-10126/2022	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
32	87949/2022	11.10.2022	ABLAPL-12852/2022	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
32	87950/2022	11.10.2022	ABLAPL-11003/2022	R. C. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-11)
32	87951/2022	11.10.2022	WP (C) - 18815/2022	P.N.PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2022-09-27			(Se at No-11)
32	87952/2022	11.10.2022	ABLAPL-1885/2022	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-11)
32	87953/2022	11.10.2022	WP (C) - 15298/2022	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10		WRIT BRANCH-2	(Se at No-9)

32	87954/2022	11.10.2022	WP (C) - 23752/2022	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-9)
32	87955/2022	11.10.2022	BLAPL-9321/2022	J. P. KAR	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-9)
33	87956/2022	11.10.2022	CONTC-1357/2022	P. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-9)
33	87957/2022	11.10.2022	OJC-14749/2001	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-9)
33	87958/2022	11.10.2022	OJC-14749/2001	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-10-10			(Se at No-9)
33	87959/2022	11.10.2022	RSA-537/2014	P C MOHANTY	GENE RAL		Order Dtd. 2015-09-08	2017-8-18, 2017-9-7, 2017-9-14		(Se at No-9)
33	87960/2022	11.10.2022	CRLA-758/2022	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-9)
33	87961/2022	11.10.2022	CRLA-824/2022	A. KALASH	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-9)
33	87962/2022	11.10.2022	CRLA-610/2022	P. JENA	C.O.	COURT NO. 5	Order Dtd. 2022-10-10			(Se at No-9)
33	87963/2022	11.10.2022	WPC (OAC) - 2295/2009	R. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-9)
33	87964/2022	11.10.2022	CRLMC-2752/2022	D. K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-10-10		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
33	87965/2022	11.10.2022	CRLMC-1096/2022	M. K. PANI	C.O.	COURT NO. 12	Order Dtd. 2022-09-26		CRIMINAL MISC-1 (BAIL)	(Se at No-2)

									-1)	
340	87966/2022	11.10.2022	BLAPL-9304/2022	ARUNDHATI SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-2)
341	87967/2022	11.10.2022	WP (C) - 26220/2022	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-27		WRIT BRANCH -7	(Se at No-18)
342	87968/2022	11.10.2022	ABLAPL-12856/2022	P.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-18)
343	87969/2022	11.10.2022	BLAPL-9305/2022	M. M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-18)
344	87970/2022	11.10.2022	BLAPL-9310/2022	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-18)
345	87971/2022	11.10.2022	BLAPL-9314/2022	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-18)
346	87972/2022	11.10.2022	BLAPL-9316/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2022-10-10			(Se at No-18)
347	87973/2022	11.10.2022	SA-71/1992	YASHOBANTA DAS	C.O.	COURT NO. 7	Order Dtd. 2022-09-29		SECOND APPEAL	(Se at No-3)
348	87974/2022	11.10.2022	RSA-78/2017	R. DAS	C.O.	COURT NO. 20	Order Dtd. 2022-09-26			(Se at No-3)
349	87975/2022	11.10.2022	WP (C) - 23093/2022	S. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
350	87976/2022	11.10.2022	WPC (OAC) - 1179/2019	SATYA RANJAN PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
351	87977/2022	11.10.2022	WPC (OAC) - 1084/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
352	87978/2022	11.10.2022	WPC (OAC) -	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2022-10-10			(Se at

			3698/2017			OLD				No-3)
35	87979/2022	11.10.2022	WPC (OAC) - 3906/2017	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
35	87980/2022	11.10.2022	WPC (OA) - 697/2019	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
35	87981/2022	11.10.2022	WPC (OAC) - 1240/2019	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
35	87982/2022	11.10.2022	WPC (OAC) - 1044/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
35	87983/2022	11.10.2022	WPC (OAP C) - 184/2019	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-3)
35	87984/2022	11.10.2022	WP (C) - 26218/2022	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-10-10			(Se at No-3)
35	87985/2022	11.10.2022	WP (C) - 25474/2022	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-29			(Se at No-3)